GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.623 TO BE ANSWERED ON 23.07.2015

CHANGES IN MGNREGS

623. SHRI ASHOK SHANKARRAO CHAVAN:

SHRIP. NAGARAJAN:

DR. SUNIL BALIRAM GAIKWAD:

SHRIT. RADHAKRISHNAN:

SHRI J.C. DIVAKAR REDDY:

SHRI DHANANJAY MAHADIK:

SHRI SATAV RAJEEV:

ADV. M. UDHAYAKUMAR:

SHRI SUDHEER GUPTA:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRIMATI SUPRIYA SULE:

DR. GOKARAJU GANGA RAJU:

DR. C. GOPALAKRISHNAN:

SHRI GAJANAN KIRTIKAR:

DR. HEENA VIJAYKUMAR GAVIT:

KUNWAR HARIBANSH SINGH:

SHRI KONAKALLA NARAYANA RAO:

DR. MANOJ RAJORIA:

SHRI MULLAPPALLY RAMACHANDRAN:

SHRIK. PARASURAMAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make certain changes in the existing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof including the changes in respect of drought affected areas and the districts identified therefor along with the additional financial implications under the scheme:
- (c) the number of watershed management programmes running and yet to be operationalised in the country, State/UT-wise; and
- (d) whether the Government proposes to start the work to identify, demarcate and making a record of all the water bodies in the villages and if so, the time by which the said work is likely to be completed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a): No Madam. Several changes have already been affected in the programme design in July 2014 to improve the quality of the assets and bring focus on agriculture and irrigation.

- (b): A proposal to provide an additional 50 days of unskilled manual work in a financial year for households completing one hundred days of work in areas where drought or a natural calamity has been notified by the State Government. The exact financial implication and account of this higher entitlement in the areas affected natural disasters depends on actual demand.
- (c): The State/UT-wise details of total number of watershed management programme (new and spillover works) taken up under MGNREGA till 17th July, 2015 are given in Amnexure.
- (d): The work of identification and demarcating the water bodies does not lie within the purview of this Ministry.

Annexure referred to in reply to part (c) Lok Sabha Unstarred Question No. 623 dated 23.07.2015

(In Nos)

M	Vatershed management works ta MGNREGA (Financial)			
No	States	Watershed management		
		Completed	Ongoing	Approved not in progress
1	ANDAMAN AND NICOBAR	0	0	2
2	ANDHRA PRADESH	0	665	880
3	ARUNACHAL PRADESH	0	0	• 1
4	ASSAM	2	18	3
5	BIHAR	8	226	217
6	CHHATTISGARH	9	1148	147
7	DADRA & NAGAR HAVELI	0	0	0
8	DAMAN & DIU	0	0	0
9	GOA	0	0	7
10	GUJARAT	2	105	101
11	HARYANA	2	29	53
12	HIMACHAL PRADESH	40	130	35
13	JAMMU AND KASHMIR	0	499	52
14	JHARKHAND	83	259	128
15	KARNATAKA	29	2495	830
16	KERALA	42	3467	564
17	LAKSHADWEEP	0	0	0
18	MADHYA PRADESH	187	1137	9
19	MAHARASHTRA	47	897	871
20	MANIPUR	0	74	17
21	MEGHALAYA	0	29	4
22	MIZORAM	0	7	7
23	NAGALAND	0	7	1
24	ODISHA	4	119	144
25	PUDUCHERRY	0	0	0
26	PUNJAB	2	4	14
27	RAJASTHAN	5	733	109
28	SIKKIM	0	6	1
29	TAMIL NADU	38	129	30
30	TELANGANA	0	1482	1831
31	TRIPURA	6	15	314
32	UTTAR PRADESH	19	1519	538
33	UTTARAKHAND	0	72	27
34	WEST BENGAL	13	303	140
	Total	538	15574	7071